



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**R.A. No. 25/2021  
in  
O.A. No. 207/2021**

**This the 12<sup>th</sup> Day of July, 2021**

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri A.K. Varshney,  
S/o Late G.P. Varshney,  
R/o 1002, Tower-4, M3M Merlin,  
Sector-67, Gurugram-122102  
Retired Scientist 'F'  
Ministry of New and Renewable Energy  
B-14, CGO Complex,  
Lodhi Road, New Delhi – 110003.

... Review Applicant

(Applicant in person)

**Versus**

1. Union of India  
Through Ministry of New and Renewable Energy  
B-14, CGO Complex,  
Lodhi Road, New Delhi – 110003  
Through its Secretary
  
2. The Secretary Govt. of India  
Department of Personnel and Training,  
North Block, New Delhi - 110001

... Respondents

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

This Application is filed with a prayer to review the order dated 29.01.2021 passed in OA No.207/2021. As a matter of fact, the OA itself was the second round of litigation and every plea raised by the applicant was taken into account. Therefore, we do not find any merit in the RA and the same is accordingly dismissed.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/rk/ns/sunita/akshaya/